

**IN THE SUPREME COURT OF INDIA
INHERENT JURISDICTION**

**Review Petition (Civil) Nos _____ of 2024
[Diary No 18045/2024]
In
Writ Petition (Civil) No 880 of 2017**

Mathews J Nedumpara and Another **...Petitioners**

Versus

Association for Democratic Reforms and Others **...Respondents**

ORDER

- 1 Application for permission to file the review petitions is granted.
- 2 Application for listing the review petitions in open Court is dismissed.
- 3 Delay condoned.
- 4 Having perused the review petitions, there is no error apparent on the face of the record. No case for review under Order XLVII Rule 1 of the Supreme Court Rules 2013. The review petitions are, therefore, dismissed.
- 5 Pending applications, if any, stand disposed of.

.....CJL.
[Dr Dhananjaya Y Chandrachud]

.....J.
[Sanjiv Khanna]

.....J.
[B R Gavai]

.....J.
[J B Pardiwala]

.....J.
[Manoj Misra]

New Delhi;
September 25, 2024
CKB

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

REVIEW PETITION (CIVIL) Diary No.18045/2024

(Arising out of impugned final judgment and order dated 15-02-2024 in W.P.(C) No.880/2017 passed by the Supreme Court of India)

MATHEWS J NEDUMPARA & ANR.

Petitioner(s)

VERSUS

ASSOCIATION FOR DEMOCRATIC REFORMS & ORS.

Respondent(s)

(With IA No.95432/2024 - APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT, IA No.95431/2024 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION and IA No.95430/2024 - PERMISSION TO APPEAR AND ARGUE IN PERSON)

Date : 25-09-2024 This petition was circulated today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SANJIV KHANNA
HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

By Circulation

UPON perusing papers the Court made the following
O R D E R

- 1 Application for permission to file the review petitions is granted.
- 2 Application for listing the review petitions in open Court is dismissed.
- 3 Delay condoned.
- 4 The Review Petitions are dismissed in terms of the signed order.
- 5 Pending applications, if any, stand disposed of.

(CHETAN KUMAR)
A.R. -cum-P.S.

(SAROJ KUMARI GAUR)
Assistant Registrar

(Signed order is placed on the file)